

**Revival schemes for Central PSUs**

1737. SHRI DASARI NARAYANA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the BIFR had sanctioned revival schemes for Central PSUs, Hindustan Fluorocarbons Limited and Southern Pesticides Corporation Limited located in Andhra Pradesh:

(b) if so, the details thereof;

(c) whether the revival schemes have been implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH): (a) to (d) BIFR has not sanctioned a viable Rehabilitation Scheme for Hindustan Fluorocarbons Limited so far. The Operating Agency (IDBI) had finalized a Draft Rehabilitation Scheme (DRS) for the Company and forwarded to BIFR in November, 2002.

Southern Pesticides Corporation Limited (SPEC) is presently in the process of winding up under the provisions of Companies Act, 1956. BIFR had ordered closure of the Company after declaring the Rehabilitation Scheme as failed. The Andhra Pradesh high Court had ordered winding up of the Company with effect from 2nd April, 2002 and the affairs of the Company were handed over to the Official Liquidator in July, 2002.

**Chemical Fertilizer Projects in Public Sector**

†1738. SHRI RAM JETHMALANI:

SHRI KAPIL SIBAL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a number of Chemical Fertilizer producing projects are working under public sector in the country;

(b) if so, the production capacity of such projects;

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†Original notice of the question was received in Hindi.